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Misc. 393/95

In O.A. 5-93/94

27.4.95 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. S. Daval, Member(A)

None responded on behalf of the applicant when the case was called out. Through misc. 393/95 filed by the respondents it has been indicated that the facts and questions of law raised in the O.A. are identical to those which were raised in O.A. No. 1336/93 Munna Lal and Ors. Vs. Union of India and Ors O.A. No. 1336/93 alongwith other connected O.As were dismissed by a judgment dated 15.12.94. In terms of the said judgment this O.A. is also dismissed.

AS
A.M.

bcz
V.C

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